

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
RAJYA SABHA**

**STARRED QUESTION NO. \*89**

**ANSWERED ON TUESDAY, DECEMBER 3, 2024/12 AGRAHAYANA, 1946 (SAKA)**

**Cases of GST evasion in Gujarat**

**\*89# Shri Shaktisinh Gohil:**

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases of GST evasion reported in Gujarat during the last three years, till October 30, 2024;
- (b) the number of such cases in which FIR was registered and the number of criminals identified in those FIRs;
- (c) the number of criminals who have not yet been arrested among these criminals; and
- (d) the number of Government employees and officers found guilty in the cases of evasion of GST?

**ANSWER  
MINISTER OF FINANCE**

**(SMT. NIRMALA SITHARAMAN)**

- (a) to (d) A statement is laid on table of the House.

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**STATEMENT REFERRED TO IN PARTS (A) TO (D) OF THE RAJYA SABHA  
STARRED QUESTION NO. \*89 FOR ANSWER ON 03.12.2024 REGARDING  
“CASES OF GST EVASION IN GUJARAT” BY SHRI SHAKTISINH GOHIL.**

- (a) In the State of Gujarat, during Financial Year 2021-22 to 2024-25 (upto 31.10.2024), the number of GST evasion cases booked by Central Tax formations is 12,803.
- (b) In such cases, 3 FIRs were filed under the IPC (now Bhartiya Nyaya Sanhita, 2023) and 8 persons were named in these FIRs. However, in the GST evasion cases as mentioned in part (a) above, 101 persons have been arrested under the provisions of Section 69 of the CGST Act, 2017.
- (c) Amongst the persons named in the FIRs as mentioned in (b) above, 6 persons have not been arrested.
- (d) In the cases mentioned in (a) above, no such involvement of government employee or officer has come to notice.